

शासन और नागालैण्ड के सीमा-विवाद पर मध्यस्था

223. श्री जर्जुन सिंह मसीरिया : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या प्रधान मंत्री आसाम और नागालैण्ड सीमा समस्या पर मध्यस्थता करने के लिए पेशकश की है ; और यदि हां, तो इसके क्या परिणाम निकले ;

(ख) क्या बार्ता के दौरान विद्रोही नागाओं द्वारा आसाम के गांवों में की गई लोगों की हत्याओं और उनको रोकने के लिए भविष्य में की जाने वाली कार्यवाही पर भी विचार किया गया है ; और

(ग) यदि हां, तो तत्सम्बन्धी ध्यौरा क्या है ?

गृह मंत्रालय में राज्य मंत्री (श्री धनंजय साहू) : (क) से (ग) : प्रधान मंत्री में आसाम और नागालैण्ड के बीच सीमा विवाद में मध्यस्थता करने के लिए कोई पेशकश नहीं की थी । फिर भी, उन्होंने आसाम के मुख्यमंत्री को नागालैण्ड के मुख्यमंत्री से इस विषय में विचार विमर्श करने और परस्पर विचार-विमर्श करके सीमापूर्ण ढंग से मामला तय करने की सलाह दी थी ।

Block Level Planning

234. SHRI DURGA CHAND: Will the Minister of PLANNING be pleased to state:

(a) whether Government have taken any decision on the block level planning on the basis of the report of the working group constituted by the Planning Commission;

(b) if so, details thereof;

(c) whether the State Governments have been consulted in this regard; if so, their response; and

(d) Government's planning for including the same in the Sixth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI FAZLUR RAHMAN): (a) and (b). The Report of the Working Group is under consideration.

(c) State officials were among the members of the Working Group. Planning Commission has also separately discussed the methodology of block-level planning with senior officials of State Government.

(d) The programme is included in the Sixth Five-Year Plan.

बाबल की भूसी पर आधारित सीमेंट कारखाने ..

325. श्री भीमलाल पटेल : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बाबल की भूसी से सीमेंट तैयार करने की तकनीक सफल सिद्ध हुई है और यदि हां तो देश के किन-किन स्थानों में ऐसे कारखाने स्थापित किये जा चुके हैं ; और

(ख) क्या सरकार ऐसे कारखानों के विस्तार के लिए कोई विशेष योजना तैयार करेगी और गैर-सरकारी उद्योगपतियों को विशेष सहयोग देगी और यदि नहीं, तो इसके क्या कारण हैं ?

उद्योग मंत्रालय में राज्य मंत्री (श्री जनकन्धी प्रसाद शारदा) : (क) भारतीय प्रौद्योगिकी संस्थान, कानपुर ने धान की भूसी से एक किस्म की सीमेंट उत्पादन करने के लिए एक प्रक्रिया विकसित की है । परामर्शदाताओं की शिफारिश कर्नाटक स्थित निजी क्षेत्र की एक फर्म द्वारा इस प्रक्रिया से तैयार की गई सीमेंट का परीक्षण उत्पादन तथा इसकी जांच की जा रही है । कर्नाटक सरकार से प्राप्त एक रिपोर्ट के अनुसार परामर्शदाताओं से इसी प्रकार के संयंत्रों की स्थापना के लिए कई लोगों द्वारा प्रस्ताव की गई है ।

(ख) ऐसे संयंत्रों की स्थापना के लिए कोई विशिष्ट योजना विचाराधीन नहीं है ।

Gadgil Formula for Assistance to States

236. SHRI G. Y. KRISHNAN: Will the Minister of PLANNING be pleased to state:

(a) whether the Karnataka State has pleaded for the retention of the Gadgil formula with slight modification to States;

(b) if so, whether the plea has been made on the ground that the formula is objective, easy for calculation purposes and free from loopholes and

(c) if so, the reaction of Central Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI FAZLUR RAHMAN): (a) and (b). Karnataka, while supporting the retention of the Gadgil formula on the ground that the formula is simple, objective, and easy to calculate has also suggested certain modifications.

(c) The question of distribution of Central assistance to States is still under the consideration of the National Development Council, which is scheduled to meet on 24th and 25th February, 1979.

Taking over of key Firms

237. **SHRI A. R. BADRINARAYAN:**
SHRI P. M. SAYEED:

Will the Minister of INDUSTRY be pleased to state:

(a) whether his attention has been drawn to the statement of Prime Minister appearing in the *Hindustan Times* dated the 21st January, 1979 under the heading 'Take over of key firms' part of Janata Party Policy including TISCO;

(b) if so, whether his attention has also been drawn to the news item appearing in *Economic Times* dated the 21st January, 1979 "Take over to Key Industries plea does not reflect Government's views" P.M.; and

(c) if so, what is the actual policy of Government?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) and (b). Yes, Sir.

(c) The Statement of Industrial Policy presented to Parliament in December, 1977 had, *inter-alia*, clarified

the role of public sector in the national economy. It was clarified that there will be an expanding role for the public sector in several fields. Not only will it be the producer of important and strategic goods of basic nature but it will also be used effectively as a stabilising force for maintaining essential supplies for the consumer. The public sector will be charged with the responsibility of encouraging the development of a wide range of ancillary industries and contribute to the growth of decentralised production by making available its expertise in technology and management to small scale and cottage industries sectors.

The programme of gradual widening of the scope of public ownership is constantly under review of the Government with a view to identifying fields which could be developed under public ownership.

Minister of Industry in a Press Conference addressed by him on 12th February, 1979 had spelt out the criteria for take-over and nationalisation of industries. These are: the extent of concentration of economic power by a particular large industrial house, the extent to which there is need to regulate the entire spectrum of industrial output and marketing by the State and the areas in which the public sector has to make its presence felt.

Setting up of Industrial Estates in Andaman and Nicobar Islands and other parts of the Country

238. **SHRI MANORANJAN BHAKTA:** Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have formulated a scheme to establish more industrial estates in various parts of the country; if so, details thereof;

(b) whether any industrial estates have also been earmarked in the backward areas; if so, facts thereof; and